

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3297  
ANSWERED ON:24.03.2005  
PROCUREMENT OF AIRCRAFT ON LEASE BASIS  
Veerendra Kumar Shri M.P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Indian Airlines board has approved dry re-leasing 12 wide bodied aircraft for its international operations;
- (b) if so, the details thereof;
- (c) whether an In-house Committee of Airlines has identified certain international routes; and
- (d) if so, the details thereof?

**Answer**

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION( SHRI PRAFUL PATEL )

(a) and (b): Yes, Sir. The Board of Directors has accorded in-principle approval to the induction of twelve wide body aircraft on dry lease for a period of 5 years or 3 years extendable to five years.

(c) and (d): Yes, Sir. The routes planned are to UK, USA, Australia, Saudi Arabia, Hong Kong and Malaysia.